

LIST OF LAW OFFICERS (i.e. AGI, SGI & Addl. SGIs)

Sl. No.	Name/Designation S/Shri	Contact Details	Date Of Appointment/	Date Of Expiry Of Term
1.	K. K. VENUGOPAL ATTORNEY GENERAL FOR INDIA	A-144, NEETI BAGH, NEW DELHI. TEL. 9244466/29243366(R)	01.07.2017 (Reappointed w.e.f. 01.07.2020)	For a period of one year i.e. till 30.06.2021
2.	TUSHAR MEHTA SOLICITOR GENERAL OF INDIA	BUNGALOW NO. 28, CANNING LANE,(PANDIT RAVI SHANKAR SHUKLA LANE), FERAZ SHAH ROAD, NEAR MANDI HOUSE CIRCLE, NEW DELHI-110001. PHONE: 011-23073696 MOB: 09824009478, CHAMBER NO. 25A, 2 FLOOR, SUPREME COURT, NEW DELHI	10.10.2018 (AN) (Reappointed w.e.f. 01.07.2020)	For a period of three years i.e. till 30.06.2023 or until further orders whichever is earlier
3.	VIKRAMJIT BANERJEE ADDITIONAL SOLICITOR GENERAL (SUPREME COURT)	CHAMBER/RESIDENCE: C-67, IIIND FLOOR, NIZAMUDDIN EAST, NEW DELHI-110013 Mob: 9910087714 Tel. 011-24354746 Email: vikramjit.b@gmail.com officeofvikramjitbanerjee@gmail.com	05.03.2018 (Reappointed w.e.f. 01.07.2020)	For a period of three years i.e. till 30.06.2023 or until further orders, whichever is earlier

4.	<p>AMAN LEKHI</p> <p>ADDITIONAL SOLICITOR GENERAL OF INDIA (SUPREME COURT)</p>	<p>C-98 A, SOUTH EXTENSION-II, NEW DELHI-110049.</p> <p>Mob: 9810330420</p> <p>Email: lekhiaman@gmail.com</p>	<p>05.03.2018 (Re-appointed w.e.f. 01.07.2020)</p>	<p>For a period of three years i.e. till 30.06.2023 or until further orders, whichever is earlier</p>
5.	<p>Ms. MADHAVI GORADIA DIVAN</p> <p>ADDITIONAL SOLICITOR GENERAL OF INDIA (SUPREME COURT)</p>	<p>9, NIZAMUDDIN EAST, GATE NO. 3, OPP. RAHIM KHAN TOMB, NEW DELHI-110013</p> <p>MOB: 9873819504</p> <p>TEL. 011-41851375 / 43999800</p> <p>Email: divanmail@gmail.com</p>	<p>18.12.2018 (A/N) (Re-appointed w.e.f. 01.07.2020)</p>	<p>For a period of three years i.e. till 30.06.2023 or until further orders, whichever is earlier</p>
6.	<p>K. M. NATARAJ</p> <p>ADDITIONAL SOLICITOR GENERAL OF INDIA (SUPREME COURT)</p>	<p>Off. ROOM NO. SE-126, LAW OFFICERS' CHAMBERS, SUPREME COURT, TILAK ROAD, NEW DELHI-110001,</p> <p>Tel: 011-23384630</p> <p>Res. BUNGALOW NO. 28, CANNING LANE, NEW DELHI-110001</p> <p>(M)-09845000171 Fax-080- 22254017</p> <p>EMAIL: kmnasgsc@gmail.com</p>	<p>14.01.2019 (A/N) (Re-appointed w.e.f. 01.07.2020)</p>	<p>For a period of three years i.e. till 30.06.2023 or until further orders, whichever is earlier</p>

7.	<p>SANJAY JAIN</p> <p>ADDITIONAL SOLICITOR GENERAL OF INDIA</p> <p>(SUPREME COURT)</p>	<p>488, LAWYERS CHAMBERS BLOCK- II, DELHI HIGH COURT, NEW DELHI- 110003</p> <p>Mob: 9810076012, 8860076012</p> <p>Tel. 011-23381821, 23382165</p> <p>Email: sanjayjain.chamber@gmail.com</p>	<p>17.01.2019 (A/N)</p> <p>(Re-appointed w.e.f. 01.07.2020)</p>	<p>For a period of three years i.e. till 30.06.2023 or until further orders, whichever is earlier</p>
8.	<p>BALBIR SINGH</p> <p>ADDITIONAL SOLICITOR GENERAL OF INDIA</p> <p>(SUPREME COURT)</p>	<p>Office: ROOM NO. 4, 2ND FLOOR, ILI BUILDING, BHAGWAN DAS ROAD, NEW DELHI</p> <p>Mob: 9810404914</p> <p>Email: balbir.singh@bschambers.com</p>	30.06.2020	<p>For a period of three years i.e. till 29.06.2023 or until further orders, whichever is earlier</p>
9.	<p>SURYAPRAKASH V. RAJU</p> <p>ADDITIONAL SOLICITOR GENERAL OF INDIA</p> <p>(SUPREME COURT)</p>	<p>SE-124, SUPREME COURT OF INDIA, BHAGWAN DAS ROAD, NEW DELHI</p> <p>MOB:</p> <p>7926853003, 7926853005</p> <p>Email: svrajustenioradvocate@gmail.com</p>	30.06.2020	<p>For a period of three years i.e. till 29.06.2023 or until further orders, whichever is earlier</p>
10.	<p>RUPINDER SINGH SURI</p> <p>ADDITIONAL SOLICITOR GENERAL OF INDIA</p> <p>(SUPREME COURT)</p>	<p>Office: ROOM NO. 10, 2ND FLOOR, ILI BUILDING, BHAGWAN DAS ROAD, NEW DELHI</p> <p>Mob-9811055523</p> <p>Email: surirupinder@gmail.com</p>	30.06.2020	<p>For a period of three years i.e. till 29.06.2023 or until further orders, whichever is earlier</p>

11.	<p>N. VENKATARAMAN</p> <p>ADDITIONAL SOLICITOR GENERAL OF INDIA</p> <p>(SUPREME COURT)</p>	<p>Office: ROOM No. 11, 2ND FLOOR, ILI BUILDING, BHAGWAN DAS ROAD, NEW DELHI</p> <p>Mob: 9841019709</p> <p>Email: nv@nvenkat.com</p>	30.06.2020	For a period of three years i.e. till 29.06.2023 or until further orders, whichever is earlier
12.	<p>JAYANT K. SUD</p> <p>ADDITIONAL SOLICITOR GENERAL OF INDIA</p> <p>(SUPREME COURT)</p>	<p>Office: ROOM NO. 12, 2ND FLOOR, ILI BUILDING, BHAGWAN DAS ROAD, NEW DELHI</p> <p>Mob: 9811179791</p> <p>Email: jayantsud@gmail.com</p>	30.06.2020	For a period of three years i.e. till 29.06.2023 or until further orders, whichever is earlier
13.	<p>Ms. AISHWARYA BHATI</p> <p>ADDITIONAL SOLICITOR GENERAL OF INDIA</p> <p>(SUPREME COURT)</p>	<p>Office: ROOM NO. 13, 2ND FLOOR, ILI BUILDING, BHAGWAN DAS ROAD, NEW DELHI</p> <p>Mob: 9350852003</p> <p>Email: aishwaryabhathi@gmail.com</p>	30.06.2020	For a period of three years i.e. till 29.06.2023 or until further orders, whichever is earlier
14.	<p>RAJDEEPAK RASTOGI</p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p>(RAJASTHAN HIGH COURT AND ITS BENCH)</p>	<p>B-346, 10-B SCHEME, OPP. NARAYAN NIWAS, GOPALPURA ROAD, JAIPUR-302018 (RAJASTHAN)</p> <p>Ph.No.0141-2760067</p> <p>(M)-09414041552</p> <p>Email: rdrastogi.asg@ggmail.com.</p>	28.07.2014	Further term of three years i.e. till 30.06.2022 or until further orders, whichever is earlier

15.	<p>SATYA PAL JAIN</p> <p>ADDITIONAL SOLICITOR GENERAL OF INDIA</p> <p>(PUNJAB & HARYANA HIGH COURT)</p>	<p>KOTHI NO.2224, SECTOR-15- C, CHANDIGARH</p> <p>TEL.0172- 2772232</p> <p>Fax-0172-4632232</p> <p>Email:</p> <p>contact@satyapaljain.com.</p>	<p>08.04.2015</p> <p>(Re-appointed w.e.f. 01.07.2020)</p>	<p>For a period of three years i.e. till 30.06.2023 or until further orders, whichever is earlier</p>
16.	<p>ANIL CHANDRABALI SINGH</p> <p>ADDITIONAL SOLICITOR GENERAL OF INDIA,</p> <p>(HIGH COURT OF BOMBAY)</p>	<p>IIND FLOOR, BUILDING NO.35, AMBALAL DOSHI MARG, OPPOSITE-HAMAM HOUSE,FORT, MUMBAI-400023.</p> <p>EMAIL: anilcsinghadv@yahoo.co.in</p>	<p>09.07.2017</p> <p>(Re-appointed w.e.f. 01.07.2020)</p>	<p>For a period of three years i.e. till 30.06.2023 or until further orders, whichever is earlier</p>
17.	<p>SHASHI PRAKASH SINGH</p> <p>ADDITIONAL SOLICITOR GENERAL OF INDIA</p> <p>(ALLAHABAD HIGH COURT)</p>	<p>SAVITRI NILAYAM, 2/22, TRIVENI NAGAR, KUNWAR CHANDRA PRAKASH MARG, LUCKNOW- 226020</p> <p>MOB: 9415418194, 7388418194</p> <p>EMAIL: shashiprakashsingh52@gmail.com</p>	<p>09.02.2018</p> <p>(Re-appointed w.e.f. 01.07.2019)</p>	<p>Further term of three years i.e. till 30.06.2022 or until further orders, whichever is earlier</p>
18.	<p>NARGUND M. B.</p> <p>ADDITIONAL SOLICITOR GENERAL OF INDIA</p> <p>(KARNATAKA HIGH COURT)</p>	<p>247, 53 CROSS, 4 BLOCK, RAJAJINAGAR, BENGALURU-560010</p> <p>Mob: 9448510026</p> <p>Email: mbnargund@rediffmail.com</p> <p>Asgi-hckar@indianjudiciary.gov.in</p>	<p>18.12.2019</p>	<p>For a period of three years i.e. till 17.12.2022 or until further orders, whichever is earlier</p>

19.	<p>T. SURYA KARAN REDDY</p> <p>ADDITIONAL SOLICITOR GENERAL OF INDIA (SOUTHERN ZONE)</p>	<p>FLAT NO. 406, LOTUS ROLDANA APARTMENTS, ROAD NO. 5, BANJARA HILLS, HYDERABAD- 500034</p> <p>MOB: 9848021385, 6302576415</p> <p>EMAIL: thotakaran@gmail.com</p>	18.12.2019	For a period of three years i.e. till 17.12.2022 or until further orders, whichever is earlier
20.	<p>R. SANKARANARAYANAN</p> <p>ADDITIONAL SOLICITOR GENERAL OF INDIA (MADRAS HIGH COURT OF MADRAS)</p>	<p>Res. No. 34, LAKSHMANAN STREET, MAHALINGAPURAM, CHENNAI-600034</p> <p>MOB: 9003299952</p> <p>EMAIL: shanklawin@gmail.com</p>	30.06.2020	For a period of three years i.e. till 29.06.2023 or until further orders whichever is earlier
21.	<p>YEZDEZARD JEHANGIR DASTOOR</p> <p>ADDITIONAL SOLICITOR GENERAL (HIGH COURT OF CALCUTTA)</p>	<p>18/25, BALLYGUNGE PLACE, EAST KOLKATA- 700019</p> <p>Mob: 9831107450</p> <p>Email: daxdastoor@gmail.com</p>	30.06.2020	For a period of three years i.e. till 29.06.2023 or until further orders, whichever is earlier
22.	<p>DEVANG GIRISH VYAS</p> <p>ADDITIONAL SOLICITOR GENERAL OF INDIA (HIGH COURT OF GUJARAT)</p>	<p>Res. A-101, GANESH MERIDIAN, OPP. KARGIL PETROL PUMP, S. G. HIGHWAY, AHMEDABAD-60</p> <p>MOB: 9825175445</p> <p>EMAIL: devangvyas216@gmail.com</p>	30.06.2020	For a period of three years i.e. till 29.06.2023 or until further orders, whichever is earlier

23.	<p>CHETAN SHARMA</p> <p>ADDITIONAL SOLICITOR GENERAL OF INDIA</p> <p>(HIGH COURT OF DELHI)</p>	<p>K-8, JANGPURA EXTENSION, NEW DELHI Pin-110014</p> <p>Mob: 9810010757</p> <p>Email: chetansharmamailbox@ yahoo.com</p>	01.07.2020	For a period of three years i.e. till 30.06.2023 or until further orders, whichever is earlier
24.	<p>Dr. KRISHNA NANDAN SINGH</p> <p>ADDITIONAL SOLICITOR GENERAL OF INDIA</p> <p>(PATNA HIGH COURT)</p>	<p>7, PATALIPUTRA COLONY, PATNA-800013</p> <p>Mob: 9471622028, Tel- 0612-2973016, 226375</p> <p>Email: asgi.patna@gmail.com, drknsingh.senioradvocate@ gmail.com</p>	01.07.2020	For a period of three years i.e. till 30.06.2023 or until further orders, whichever is earlier
25.	<p>VACANT</p> <p>ADDITIONAL SOLICITOR GENERAL OF INDIA</p> <p>(HIGH COURT OF JHARKHAND)</p>	--	--	--